GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SERVICEMEN WELFARE LOK SABHA

UNSTARRED QUESTION NO.1666

TO BE ANSWERED ON THE 10TH MARCH, 2017

ARMY WELFARE FUND BATTLE CASUALTIES

1666. SHRI RAM CHARITRA NISHAD:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the rules for Army Welfare Fund Battle Casualties have been framed so far;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the total amount received by the Army Welfare Fund Battle Casualties so far:
- (d) whether the fund cannot be operated or utilized as yet as the standard operating procedures are still not in place; and
- (e) if so, the details thereof and the corrective measures taken by the Government in this regard?

ANSWER

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(डा. स्भाष भामरे)

- (a) No, Madam.
- (b) The draft Rules for the Army Battle Causalities Welfare Fund are under consideration of the Government.
- (c) Rs.17.6052 Crore (Seventeen Crore, Sixty Lakh and Fifty Two Thousand Only).
- (d) The funds cannot be utilized unless Rules are framed.
- (e) The draft Rules for the Army Battle Causalities Welfare Fund are under consideration of the Government.
